

Appendix Table 3: Reveune Receipts

(Amount in Rs. crore)

Item	2006-07 (Accounts)	2007-08 (Budget Estimates)	2007-08 (Revised Estimates)	2008-09 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	5,30,556	6,06,733	6,28,742	7,19,835	98,186	18.5	22,009	3.6	91,093	14.5
I. Tax Revenue (A+B)	3,72,841	4,30,222	4,41,526	5,09,957	68,685	18.4	11,304	2.6	68,431	15.5
A. Revenue from States' Taxes (i to iii)	2,52,548	2,94,038	2,93,392	3,36,810	40,843	16.2	-646	-0.2	43,418	14.8
(i) Taxes on Income (a+b)	2,862	3,028	3,206	3,362	345	12.0	178	5.9	156	4.9
(a) Agricultural Income Tax	15	26	12	13	-3	-17.5	-14	-53.6	1	10.4
(b) Tax on Professions, Trades, Callings and Employment	2,847	3,002	3,194	3,349	347	12.2	192	6.4	155	4.8
(ii) Taxes on Property and Capital Transactions (a to c)	35,973	40,310	42,691	49,295	6,718	18.7	2,381	5.9	6,604	15.5
(a) Stamps and Registration Fees	32,452	36,862	38,429	44,629	5,977	18.4	1,568	4.3	6,200	16.1
(b) Land Revenue	3,298	3,287	3,988	4,351	690	20.9	701	21.3	363	9.1
(c) Urban Immovable Property Tax	222	162	274	315	52	23.3	112	69.1	41	15.0
(iii) Taxes on Commodities and Services (a to g)	2,13,714	2,50,700	2,47,495	2,84,153	33,780	15.8	-3,205	-1.3	36,658	14.8
(a) Sales Tax*	1,53,573	1,82,973	1,78,198	2,03,623	24,625	16.0	-4,775	-2.6	25,425	14.3
(b) State Excise Duties	29,316	31,578	34,200	39,463	4,884	16.7	2,623	8.3	5,263	15.4
(c) Taxes on Vehicles	13,238	15,222	15,414	17,905	2,175	16.4	192	1.3	2,492	16.2
(d) Taxes on Passengers and Goods	6,808	8,509	7,270	8,910	462	6.8	-1,239	-14.6	1640	22.6
(e) Electricity Duties	8,161	9,052	9,366	10,713	1205	14.8	314	3.5	1347	14.4
(f) Entertainment tax	705	851	780	831	75	10.6	-71	-8.4	51	6.6
(g) Other taxes and duties	1,912	2,515	2,267	2,706	354	18.5	-248	-9.9	440	19.4
B. Share in Central Taxes	1,20,293	1,36,184	1,48,134	1,73,147	27,841	23.1	11,951	8.8	25,013	16.9
II. Non-Tax Revenue (C+D)	1,57,714	1,76,511	1,87,216	2,09,878	29,502	18.7	10,705	6.1	22,662	12.1
C. Grants from the Centre	94,451	1,17,320	1,24,638	1,43,030	30,187	32.0	7,318	6.2	18,392	14.8
D. States' Own Non-Tax Revenue (a to f)	63,263	59,191	62,578	66,848	-685	-1.1	3,387	5.7	4,270	6.8
(a) Interest Receipts	11,825	11,008	13,041	12,686	1216	10.3	2,033	18.5	-355	-2.7
(b) Dividends and Profits	633	335	409	442	-223	-35.3	75	22.4	32	7.9
(c) General Services	18,648	14,285	13,894	14,106	-4754	-25.5	-391	-2.7	212	1.5
of which:										
State Lotteries	6,473	8,207	5,411	5,998	-1062	-16.4	-2,796	-34.1	587	10.8
(d) Social Services	6,967	4,474	5,631	5,861	-1336	-19.2	1,157	25.9	230	4.1
(e) Economic Services	25,190	29,090	29,601	33,754	4,411	17.5	511	1.8	4,153	14.0
(f) Fiscal Services	1	-	2	-	2	-	2	-	-2	-

*: Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, etc.

- : Negligible / Nil.

Note : Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.**Source** : Budget Documents of the State Governments.